

Name of the corporate debtor: Brahmaputra Rolling Mills Private Limited; Date of commencement of liquidation: 13/10/2023;
List of stakeholders as on: 12/12/2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	AAACS8577K	09-11-2023	1,49,09,51,306.89	1,33,60,90,195.12	Cash Credit	NIL (Note 1)	Yes	NIL (Note 1)	1,33,60,90,195.12	100.00%	Nil	Nil	15,48,61,111.77	NIL	NIL
				1,49,09,51,306.89	1,33,60,90,195.12						100.00%			15,48,61,111.77		

Note:

1 The properties which are mortgaged with the above bank, as per the sanction letter, was sold by the bank and securities on the date of Liquidation is NIL except personal and corporate guarantee.